

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:4232  
ANSWERED ON:19.08.2010  
SALE OF BANNED INSECTICIDES  
Gaikwad Shri Eknath Mahadeo

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

(d) Whether the Dow Agro Sciences India Pvt. Ltd. and Agro Pak a subsidiary of US based Dow Chemicals bribing the Indian officials for selling the insecticides that was banned in America;

(e) If so, the details in this regard; and

(f) The action taken by the Government against the guilty officials?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (c) As informed by the Department of Agriculture and Cooperation, an investigation by the Central Bureau of Investigation(CBI) has revealed that M/s De-Nocil, presently known as M/s Dow Agro Sciences India Pvt. Ltd. Mumbai paid illegal gratification and extended ecuniary advantages to Government officials for expediting registration of 3 of its products i.e. Nurelia D, Pride and Dursban 10 G during the period from 1996 to 2001. M/s Agro Pack, a product formulator of the company, facilitated payment of illegal gratification. A charge sheet has been filed by CBI against the concerned officer and the matter is sub judice.